



GOVERNMENT OF ODISHA
HEALTH & FAMILY WELFARE DEPARTMENT

CORRIGENDUM

No. 17941 /H

Dated, 29.07.2020

HFV-SCH-I-COVID-0037-2020


"Guidelines for providing Financial Assistance to Spouse/Next of Kin of Persons who Succumb to COVID-19 while in Active Line of Duty and are not eligible for Insurance Coverage under Government of India"

The last Paragraph of Clause-C of the of the above guidelines issued vide Notification No.17197/H dated, 20.07.2020 (copy enclosed) is hereby replaced and may be read as follows:

"Provided that he / she is tested / detected COVID-19 positive within 30 days from his / her last day of active COVID-19 related duty (the 30 day count is from the last day of COVID-19 duty to the date of swab collection) and subsequently succumbs to COVID-19 or meets with accidental loss of life on account of COVID-19 related duty.

In case of any dispute with respect to eligibility, the Collector of the concerned district will be the deciding authority."

By order of the Governor

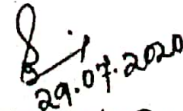

29/07/2020

Additional Chief Secretary to Government

Memo No. 17942 /H

Dated, 29-07-2020

Copy alongwith enclosure forwarded to the Gazette Cell, Lok Seva Bhavan, C/o. Commerce Department, Bhubaneswar with a request to publish this Notification in the next issue of the Odisha Extraordinary Gazette and supply 50 (fifty) copies of the same to this Department for record.

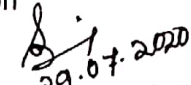

29.07.2020

Joint Secretary to Government.

Memo No. 17943 /H

Dated, 29-07-2020

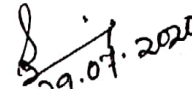
Copy alongwith enclosure forwarded to the Accountant General (A&E), Odisha, Bhubaneswar for information and necessary action


29.07.2020
Joint Secretary to Government

Memo No. 17944 /H,

Dated, 29-07-2020

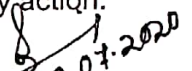
Copy alongwith enclosure forwarded to All Collectors / All CDM & PHOs / All Municipal Commissioners of Municipal Corporations for information and necessary action.


29.07.2020
Joint Secretary to Government

Memo No. 17945 /H

Dated, 29-07-2020

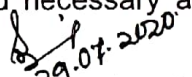
Copy alongwith enclosure forwarded to All Directors under Health & Family Welfare Deptt. / MD, NHM, Odisha, Bhubaneswar / MD, OSMCL, Bhubaneswar / PD, OSACS, Bhubaneswar for information and necessary action.


29.07.2020
Joint Secretary to Government.

Memo No. 17946 /H

Dated, 29-07-2020

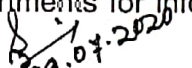
Copy alongwith enclosure forwarded to the FA-cum-Additional Secretary to Government, H & FW Department for information and necessary action.


29.07.2020
Joint Secretary to Government.

Memo No. 17947 /H

Dated, 29-07-2020

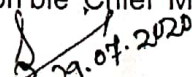
Copy alongwith enclosure forwarded to All Departments for information and necessary action.


29.07.2020
Joint Secretary to Government.

Memo No. 17948 /H

Dated, 29-07-2020

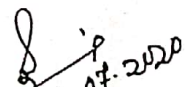
Copy alongwith enclosure forwarded to the P.S. to Chief Minister, Odisha / PS to Minister, Health & F W for kind information of Hon'ble Chief Minister, Odisha / Hon'ble Minister, Health & F W.


29.07.2020
Joint Secretary to Government.

Memo No. 17949 /H

Dated, 29-07-2020

Copy alongwith enclosure forwarded to the OSD to Chief Secretary, Odisha for kind information of Chief Secretary.


29.07.2020
Joint Secretary to Government.